# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 535 TO BE ANSWERED ON FEBRUARY 07, 2022

# IMPLEMENTATION OF AMRUT IN GUJARAT

### NO. 535. SHRI NARHARI AMIN:

# Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the current status of implementation of the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in the country, especially in Gujarat;
- (b) the number of cities selected under this centrally sponsored scheme in Gujarat along with the criterion of selection thereof;
- (c) the year-wise and city-wise details of fund allotted and spent under this scheme during the last three years in Gujarat; and
- (d) whether Government is planning to include any other city in the next phase of this scheme, and if so, the details thereof?

### ANSWER

# THE MINISTER OF HOUSING AND URBAN AFFAIRS

# (SHRI HARDEEP SINGH PURI)

(a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 in selected 500 cities and towns across the country. The Mission focuses on development of basic infrastructure, in the selected cities and towns, in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport. A set of Urban Reforms and Capacity Building have been included in the Mission.

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Ministry of Housing and Urban Affairs has approved State Annual Action Plans (SAAPs) of all the States/Union Territories (UTs) amounting to ₹77,640 crore for the entire Mission period, which includes committed Central Assistance (CA) of ₹35,990 crore. So far, States/UTs have taken up 5,840 projects worth ₹81,043 crore, of which 4,066 projects worth ₹24,927 crore have been completed, contracts have been awarded and work in progress for 1,774 projects worth ₹56,116 crore. Further, overall works worth around ₹59,400 crore have been physically completed so far.

Some of the States/UTs have taken projects in excess of approved SAAP sizes. The entire excess expenditure will be borne by the concerned States/UTs themselves.

Government of Gujarat has taken up 451 projects worth ₹5,191 crore under AMRUT, of which 328 projects worth ₹3,011 crore have been completed, contracts have been awarded and work in progress for 123 projects worth ₹2,180 crore. Further, overall works worth around ₹4,500 crore have been physically completed so far.

Against the assessed gap of 139 lakh water tap connections, around 126 lakh connections and against the target of 145 sewer/ septage connections, 97 lakh connections have been provided, so far, under AMRUT or in convergence with other schemes. In the State of Gujarat, around 5.73 lakh water tap connections and 7.34 lakh sewer/ septage connections have been provided, so far, under AMRUT or in convergence with other schemes.

Reforms and Capacity Building components of the Mission have already been completed including that of the State of Gujarat.

(b): A total of 31 cities of State of Gujarat have been covered under AMRUT scheme. The Mission includes all cities and towns with a population of over one lakh (Census 2011) with notified Municipalities, including Cantonment Boards (civilian areas), all capital cities/towns of States/ UTs, all cities/ towns classified as Heritage cities by Ministry of Housing and Urban Affairs, thirteen cities and towns on the stem of the main rivers and ten cities from hill States, islands and tourist destinations (not more than one from each State). Of 31 selected cities in State of Gujarat, one city Dwarka selected as Heritage city and remaining 30 cities are selected on criteria of population of over one lakh (Census 2011).

(c) Under AMRUT, financial outlay for projects have been earmarked for the entire Mission period. It has not been earmarked year-wise or city-wise. The total approved State Annual Action Plans (SAAPs) of the State of Gujarat for the entire Mission period amounts to ₹4,884.42 crore, which include ₹2,069.96 crore of committed Central Assistance. The details of Central Assistances released to the Government of Gujarat for AMRUT projects and other components of the Mission during the last three financial years are given as under:

(Amount in ₹ crore)

Components / Year	2018-19	2019-20	2020-21
AMRUT projects	104.78	1,074.58	Nil
Administrative and Office Expenses (A&OE)	13.79	15.73	Nil
Reform Incentive	70.19	36.86	Nil
GIS Based Master Plan	5.51	Nil	Nil
Local Area Plan – Town Planning Scheme (LAP-TPS)	Nil	0.40	Nil

(d): Government of India has launched Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) scheme on 01 October, 2021 for the period of 05 years i.e. from the financial year 2021-22 to the financial year 2025-26. AMRUT 2.0 is designed to provide universal coverage of water supply to all households through functional taps in all statutory towns and coverage of sewerage/septage management in 500 AMRUT cities. Accordingly, all the 165 statutory towns including 31 AMRUT cities of the State of Gujarat have been covered under AMRUT 2.0 scheme.

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